

**Jammu and Kashmir Pollution Control Committee**

Parivesh Bhavan, Forest Complex || Silk Factory Road  
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008  
Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

**The Consultant Judicial,  
Hon'ble National Green Tribunal,  
Principal Bench,  
New Delhi.**

No: JKPCC/NGT/OA 1211-2024/1671

Date:- 11-01-2025

**Sub:- Compliance Report of Jammu and Kashmir Pollution Control Committee in compliance to Hon'ble National Green Tribunal directions dated 04.10.2024 passed in OA No. 1211 of 2024 titled Raja Muzaffar Bhat V/s UT of J&K & Ors.**

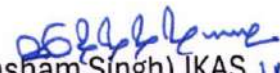
Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated 04.10.2024 passed in OA No. 1211 of 2024 titled **Raja Muzaffar Bhat V/s UT of J&K & Ors.**, the Compliance Report of the J&K Pollution Control Committee is submitted herewith.

It is therefore, requested that the Compliance Report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Your faithfully,

**Encl:- As Above**

  
(Ghansham Singh) JKAS 11.1.25  
Member Secretary  
J&K PCC

Copy to the:-

- 1) Sh. G. M Kawoosa, Additional Standing Counsel for UT of Jammu and Kashmir, New Delhi for information and necessary action.

**Before the Hon'ble National Green Tribunal  
Principal Bench, New Delhi**

Original Application No. 1211 of 2024

**IN THE MATTER OF:**

**Raja Muzaffar Bhat Versus UT of Jammu  
& Kashmir & Ors.**

**Compliance Report of Jammu and Kashmir Pollution Control Committee in compliance to Hon'ble National Green Tribunal Order dated 04-10-2024 passed in OA No. 1211 of 2024 titled Raja Muzaffar Bhat Versus UT of J& K & Ors.**

**Background:**

That the Hon'ble National Green Tribunal was pleased to issue the following orders vide order dated **04-10-2024** in **OA No. 1211 / 2024:-**

*"6. Issue notice to the Respondents for filing their response by way of affidavit. The applicant is directed to serve Respondents and file an affidavit of service at least one week before the next date of hearing.*

*7. Having regard to the seriousness of the allegation made in the OA, we also form a Joint Committee comprising of the representative of the Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, State Pollution Control Board (State PCB), Regional Officer, Ministry of Environment, Forest and Climate Change (MoEF&CC) and Director, Fisheries Department, Jammu & Kashmir. The Member Secretary, State PCB will act as the nodal agency in the Committee. The Committee will visit the site, ascertain the correctness of the allegations made by the Applicant, the extent of illegal mining in the river bed of Sukhnag River at Sail and also persons responsible for the same and suggest punitive and remedial*

*26/10/24*

**Report:**

In compliance to the aforesaid directions of the Hon'ble NGT dated 04-10-2024, all the four members of the joint committee constituted by the Hon'ble NGT visited the site of Sukhnag River located in Sail area of Sub division Beerwah, District Budgam on 26-12-2024. **(The photographs enclosed as Annexure 1)**

1. Ab. Majid Tak, Director Fisheries, J&K.
2. Sh. Ghansham Singh, Member Secretary, J&K PCC.
3. Dr. Narender Sharma, Director / Scientist 'F' CPCB, RD Chandigarh.
4. Sh. Khurshid Alam, Regional Officer, Ministry of Environment, Forest and Climate Change (MoEF&CC).

Besides, following officers also accompanied the Joint Committee during the site inspection on 26-12-2024.

1. District Mineral Officer, Budgam.
2. SDM Beerwah.
3. SDPO Magam.
4. Tehsildar Beerwah.
5. Divisional Officer, PCC Budgam.
6. Assistant Director Fisheries, J&K.

The following officers were subsequently requested to furnish details with respect to mining and allied activities in the Sukhnag river and its impact on the geography, water resources and agriculture /fish farming etc vide numbers and dates indicted against each in the below mentioned table:

Department	Vide No. and date	Annexure
District Mineral Officer, Budgam	JKPCC/Sc/OA-1211-20924/4208-11 dated 31-12-2024	<b>Annexure 2</b>
Director Fisheries, Jammu & Kashmir, Jammu/Srinagar	JKPCC/Sc/OA-1211-20924/4215-17 dated 31-12-2024	<b>Annexure 3</b>

Chief Engineer, Irrigation and Flood Control Department, Kashmir	JKPCC/Sc/OA-1211-20924/4212-14 dated 31-12-2024	<b>Annexure 4</b>
Chief Engineer, Jal Shakti Department, Kashmir	JKPCC/Sc/OA-1211-20924/4218-20 dated 31-12-2024	<b>Annexure 5</b>
Sub Divisional Magistrate Beerwah	JKPCC/Sc/OA-1211-20924/4221-23 dated 31-12-2024	<b>Annexure 6</b>

**1. District Mineral Officer, Budgam was requested to furnish the following information to J&K PCC:-**

- 1) Name of the Departments / Executing Agencies from whom requests have been received for issuance of Short Term Permits (STPs) for extraction of minor minerals/boulders from the Sukhnag River during the last five years.
- 2) Name of the authority (District Magistrate or Director, Geology and Mining) authorizing issuance for STPs in the Sukhnag River.
- 3) The Department wise/agencies wise number of the STPs issued alongwith details of the quantum for which STPs issued during the last five years.
- 4) Number of the mining blocks allotted in the area by the Geology and Mining Department during the last five years and details thereof.
- 5) Details of the "**Replenishment Studies**" conducted in the Sukhnag river during the last five years.

**2. Director, Fisheries, J&K was requested to furnish the following information to J&K PCC:**

- 1) The reasons of resulting into the loss of fishes in the fish farm of Peerzada Rayees in May 2024, number of the fishes lost and estimated loss in financial terms to the unit holder.
- 2) No Objection Certificate (NoC) if any, issued by the Fisheries Department, J&K to the Geology and Mining Department, J&K or any other department for issuance of STPs for extraction of Minor Mineral / boulders from the Sukhnag River and details thereof during the last five years.
- 3) The total estimated production / captive potential of the trout fish from the Sukhnag River.
- 4) Raring and captive trend (increase or decrease) of trout fish in the Sukhnag River during the last five years and impact if any.

**3. Chief Engineer, Irrigation and Flood Control Department was requested to furnish the following information to J&K PCC:**

- 1) Details of the No Objection Certificate (NoC) along with quantum issued to the Geology and Mining Department, J&K or any other department for issuance of Short Term Permits (STPs) for extraction of Minor Mineral / Boulders from Sukhnag River in District Budgam during the last five years.
  - 2) Detailed of the "Replenishment studies" conducted by the Irrigation and Flood Control Department in the Sukhnag river during the last five years.
4. **Chief Engineer, Jal Shakti Department, Kashmir was requested to furnish the following information to J&K PCC:**
1. Number and details of the Water Supply Schemes (WSS), Storage tank and Filtration Plants established by the Jal Shakti Department along Sukhnag River in District Budgam.
  2. Impact of quality, quantity as also in the level of ground water in these Water Supply Schemes (WSS), Storage tank and Filtration Plants including the natural springs in the area during the last five years.

5. **Sub Divisional Magistrate (SDM) Beerwah:**

Sub Divisional Magistrate, Beerwah was requested to furnish the status of title of land coming under the Sukhnag River in Sub Division Beerwah along with details of Khasra No.s , area and as well as copies of the record of right (RoR) / Jamabandi / Khasra Girdwari.

The Director, Fisheries, J&K, Chief Engineer, Irrigation and Flood Control, Kashmir, Chief Engineer, Jal Shakti, Kashmir, District Mineral Officer Budgam and Tehsildar Budgam have submitted their reply which are briefly summarised as under:

1. **District Mineral Officer, Budgam:**

DMO, Budgam in his response has submitted list of Govt. Departments/Executive Agencies, who have been issued Short Term Permits (STPS) for extraction of Minor Mineral/ boulders from the Sukhnag River along with the name of the authority authorizing issuance of STPs and Department-wise number of STPs. vide his No. DMO/Bud/DGM/F-149/3892-97 dated 07-01-2025.



Similarly, DMO, Budgam has also reported that, No minor mineral block in Nallah Sukhnag was auctioned as on date. Further, Replenishment study was conducted in various nallahs including Sukhnag Nallah by the Directorate of Geology and Mining, which was incorporated in the District Survey report of 2024-25 to 2028-29, which stands submitted to J&K EIA for further approval (**Copy enclosed as Annexure 7**)

**2. Director, Fisheries, J&K:**

Director Fisheries, J&K in his response vide No. DOF-LGL/16/2024-05 dated 07-01-2025 has submitted that:

- a) The loss of 2000 number of trout fish was caused due to diversion/disruption of water supply to the trout fish farm due to illegal mining in the river during the night hours.
- b) No NOC or STP has been issued from the Department of Fisheries, J&K for extraction of Bed Material as the Sukhnag river is designated under trout water.
- c) Department of Fisheries is trying to develop Fresh Water Aquaculture that can support thousands of fish farming unit with production potential of 3000 MT from culture side.
- d) Unscientific mining has adversely affected the ecology and environment of water body in general and destroyed the breeding and feeding grounds of fish particularly trout fish leading to decrease in the average fish catch. (**Copy enclosed as Annexure 8**).

**3. Chief Engineer, Irrigation and Flood Control Department:**

Chief Engineer, Irrigation and Flood Control Department has submitted that the department has granted permission for extraction of minor mineral from Sukhnag Nallah to various government departments for various developmental activities and Replenishment study are being conducted on various nallah by the Department as part of their District Survey Report vide his letter No. I&FC/CE/LS/16587-88 dated 04-01-2024 (**Copy enclosed as Annexure 9**).

*25/01/25*

**4. Chief Engineer, Jal Shakti Department, Kashmir:**

Chief Engineer, Jal Shakti Department, Kashmir while submitting that there are 28 Water Supply Schemes, 22 Reservoirs and 1 Water Treatment Plant along the Sukhnag river and has confirmed the decrease in water level and increase in turbidity vide his letter No.CE/PHE/DB/27180-84 dated 07-01-2025.(copy enclosed as Annexure 10).

**5. Tehsildar Beerwah:**

Tehsildar Beerwah has submitted the revenue extract of the land upon which the river Sukhnag is located. As per the current revenue extract of village Sail, Tehsil Beerwah District Budgam land measuring 1105 kanals and 6 marlas comprising Khasra No. 9 (10 Kanals and 14 marlas), 320 (186 Kanals and 11 marlas) and 374 (908 Kanals and 1 marlas) is recorded as state land with description Maqbooza Sarkar vide his No. TB/OQ/2024-24/1547-50 dated 07-01-2025 (Copy enclosed as Annexure 11).

**Preliminary findings and observations of the Committee:**

1. During the site inspection by the Joint Committee, it has been found that illegal mining have taken place in the Sukhnag River.
2. Due to diversion / disruption of water supply caused by the mining / illegal extraction of minor mineral and boulders, the trout fish farms of Peerzada has suffered losses.
3. The mining activities and extraction of boulders from the Sukhnag river, has affected the water sources and resulted into the increased the turbidity and decrease in water level.
4. The Geology and Mining Department has issued 163 STPs to the executing agencies, viz. PWD (R&B), PMGSY, NHAI, SE Hydraulic, NBCC, on the authorization of Deputy Commissioner, Budgam and Executive Engineer Flood Spill Division Narwal during the year 2020-2024 for the purpose of developmental projects.




5. The area upon which the Sukhnag nallah flows in Beerwah Sub Division of District Budgam is a state land recorded in the revenue record. It is recorded in the occupation of state.

The responses and reports received from the stakeholders department need to be closely scrutinized and cross checked to ascertain the genuineness and legality of STPs issued by the Geology and Mining Department and consequential impact and extent of losses and which requires more time to the committee members.

Therefore, the committee decided to submit the interim report for consideration by the Hon'ble NGT pending submission of final report.

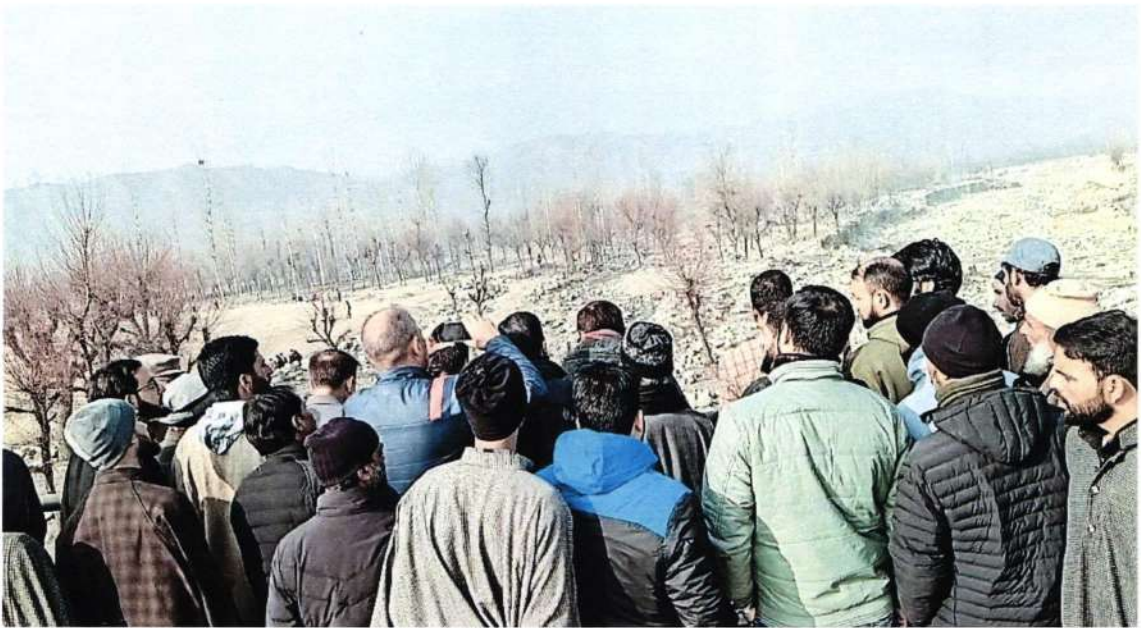
**Prayer:**

In the premises, it is therefore respectfully prayed that the Compliance report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.

  
(Ghansham Singh) 11.1.25  
Member Secretary  
J&K PCC

**Annexure 1**

**Joint Committee site inspection of Sukhnag river in Sub division Beerwah of District Budgam on 26-12-2024.**





**Jammu and Kashmir  
Pollution Control Committee**

chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com

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Rajbagh, Srinagar, 190 008

Annex - 2

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District Mineral Officer,  
Budgam.

No:- JKPCC/Sc/OA-1211-2024/ 4200 -11

Date:- 31-12-2024

**Sub:- Hon'ble NGT Order dated 04-10-2024 in OA No. 1211/2024 titled Raja Muzaffar Bhat Vs. Union Territory of Jammu and Kashmir & Ors.**

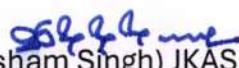
Sir,

Apropos to the subject cited above. In this connection, you are requested to furnish the following information to the J&K PCC within a weeks' time positively:-

- 1) Name of the Departments / Executing Agencies from whom requests have been received for issuance of Short Term Permits (STPs) for extraction of minor minerals/boulders from the Sukhnag River during the last five years.
- 2) Name of the authority (District Magistrate or Director, Geology and Mining) authorizing issuance for STPs in the Sukhnag River.
- 3) The Department wise/agencies wise number of the STPs issued alongwith details of the quantum for which STPs issued during the last five years.
- 4) Number of the mining blocks allotted in the area by the Geology and Mining Department during the last five years and details thereof.
- 5) Details of the "**Replenishment Studies**" conducted in the Sukhnag river during the last five years.

The J&K Pollution Control Committee has to file the response before the Hon'ble NGT by 7<sup>th</sup> of January 2025 and the matter may treated as Urgent.

Yours faithfully,

  
(Ghansham Singh) JKAS  
Member Secretary 31.12.24  
J&K PCC

Copy to the:-

1. Director, Geology and Mining Department, J&K Jammu/Srinagar for information.
2. Regional Director, PCC Kashmir for information.
3. Divisional Officer, PCC Budgam for information and follow up.

**Jammu and Kashmir  
Pollution Control Committee**

chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com

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Annet - 3

Director Fisheries,  
Jammu and Kashmir,  
Jammu/Srinagar.

No:- JKPC/Sc/OA-1211-2024/ 4215-17

Date:- 31 -12-2024

**Sub:- Hon'ble NGT Order dated 04-10-2024 in OA No. 1211/2024 titled Raja Muzaffar Bhat Vs. Union Territory of Jammu and Kashmir & Ors.**

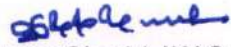
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Apropos to the subject cited above. In this connection, you are requested to furnish the following information to the J&K PCC within a weeks' time positively:-

- 1) The reasons of resulting into the loss of fishes in the fish farm of Peerzada Rayees in May 2024, number of the fishes lost and estimated loss in financial terms to the unit holder.
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- 3) The total estimated production / captive potential of the trout fish from the Sukhnag River.
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The J&K Pollution Control Committee has to file the response before the Hon'ble NGT by 7<sup>th</sup> of January 2025 and the matter may be treated as Urgent.

Yours faithfully,

  
(Ghansham Singh) JKAS

Member Secretary 31.12.24  
J&K PCC

Copy to the:-

1. Regional Director, PCC Kashmir for information.
2. Divisional Officer, PCC Budgam for information and follow up.

**Jammu and Kashmir  
Pollution Control Committee**

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membersecretaryjkspcb@gmail.com

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*Annexure-4*

66

Chief Engineer,  
Irrigation and Flood Control Department,  
Kashmir.

No:- JKPC/Sc/OA-1211-2024/ *4212-14*

Date:- *31-12-2024*

**Sub:- Hon'ble NGT Order dated 04-10-2024 in OA No. 1211/2024 titled Raja Muzaffar Bhat Vs. Union Territory of Jammu and Kashmir & Ors.**

Sir,

Apropos to the subject cited above. In this connection, you are requested to please furnish the following information to the J&K PCC within a weeks' time positively:-

- 1) Details of the No Objection Certificate (NoC) alongwith quantum issued to the Geology and Mining Department, J&K or any other department for issuance of Short Term Permits (STPs) for extraction of Minor Mineral / Boulders from Sukhnag River in District Budgam during the last five years.
- 2) Detailed of the "Replenishment studies" conducted by the Irrigation and Flood Control Department in the Sukhnag river during the last five years.

The J&K Pollution Control Committee has to file the response before the Hon'ble NGT by 7<sup>th</sup> of January 2025 and the matter may be treated as Urgent.

Yours faithfully,

*26/12/24*  
(Ghansham Singh) JKAS  
Member Secretary  
J&K PCC

Copy to the:-

1. Regional Director, PCC Kashmir for information.
2. Divisional Officer, PCC Budgam for information and follow up.

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*Annex-5*

Chief Engineer,  
Jal Shakti Department,  
Kashmir.

No:- JKPCC/Sc/OA-1211-2024/*4218-20*

Date:-*31*-12-2024

**Sub:- Hon'ble NGT Order dated 04-10-2024 in OA No. 1211/2024 titled Raja Muzaffar Bhat Vs. Union Territory of Jammu and Kashmir & Ors.**

Sir,

Apropos to the subject cited above. In this connection, you are requested to furnish the following information to the J&K PCC within a weeks' time positively:-

1. Number and details of the Water Supply Schemes (WSS), Storage tank and Filtration Plants established by the Jal Shakti Department along Sukhnag River in District Budgam.
2. Impact of quality, quantity as also in the level of ground water in these Water Supply Schemes (WSS), Storage tank and Filtration Plants including the natural springs in the area during the last five years.

The J&K Pollution Control Committee has to file the response before the Hon'ble NGT by 7<sup>th</sup> of January 2025 and the matter may treated as Urgent.

Yours faithfully,

*gshsingh*  
(Ghansham Singh) JKAS *31.12.24*  
Member Secretary  
J&K PCC

Copy to the:-

1. Regional Director, PCC Kashmir for information.
2. Divisional Officer, PCC Budgam for information and follow up.

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Rajbagh, Srinagar, 190 008

Annex - 6

68

Sub District Magistrate,  
Beerwah.

No:- JKPCC/Sc/OA-1211-2024/ 4221-23

Date:- 31-12-2024


**Sub:- Hon'ble NGT Order dated 04-10-2024 in OA No. 1211/2024 titled Raja  
Muzaffar Bhat Vs. Union Territory of Jammu and Kashmir & Ors.**

Sir,

Apropos to the subject cited above. In this connection, you are requested to examine the relevant revenue record of the Sukhnag river and furnish the Status of title of land coming under the Sukhnag River in Sub Division Beerwah alongwith details of Khasra No.s , area and as well as copies of the record of right (RoR) / Jamabandi / Khasra Girdwari to the J&K PCC within weeks' time positively.

The J&K Pollution Control Committee has to file the response before the Hon'ble NGT by 7<sup>th</sup> of January 2025 and the matter may be treated as Urgent.

Yours faithfully,

  
(Ghansham Singh) JKAS  
Member Secretary 31.12.24  
J&K PCC

Copy to the:-

1. Regional Director, PCC Kashmir for information.
2. Divisional Officer, PCC Budgam for information and follow up.



Government of Jammu & Kashmir  
**OFFICE OF THE DISTRICT MINERAL OFFICER BUDGAM**  
**DEPARTMENT OF GEOLOGY & MINING, J&K UT**

Housing Colony Ompora, Budgam, Opposite NIFT [dmobudgam12@gmail.com](mailto:dmobudgam12@gmail.com)

**The Member Secretary**  
**J&K PCC.**

NO:- DMO/Bud/DGM/F-149/3892-97

Dated: 07.01.2025

**Subject:- Hon'ble NGT Order dated 04.10.2024 in OA No. 1211/2024 titled Raja Muzaffar Bhat Vs. Union Territory of Jammu and Kashmir & Ors.**

Sir,

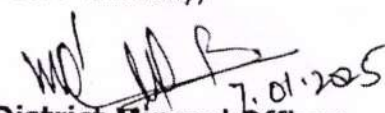
Kindly refer to your office communication No. JKPC/SC/OA-1211-2024/4208-11 dated: 31.12.2024 on the above captioned subject. In this context, the point wise information available in this office is given as below:

**Point No. 1 to Point No. 3** enclosed as **Annexure-A**.

**Point No. 4:** No minor Mineral Block in Nallah Sukhnag was auctioned as on date. However, after getting the requisitions from the Govt. Departments/Executing Agencies and after site identification along with cross Section of the identified sites by the Executive Engineer Flood Spill Channel Division Narbal, Short Term/Disposal Permits are issued in favor of the Govt. Departments/Executing Agencies.

**Point No. 5:** In Pursuance to the various Directions of Hon'ble NGT and guidelines in this regard, replenishment studies was conducted in various nallahs including Sukhnag Nallah by the Directorate of Geology and Mining which was incorporated in the District Survey Report of 2024-25 to 2028-29. The said District Survey Report stands uploaded in District Budgam Website for general public comments for more than 21 days after which the same was forwarded to Jammu & Kashmir Environment Impact Assessment Authority by the Deputy Commissioner Budgam vide No. DMO/Bud/DGM/F-234/3764-67 dated: 19.12.2024 for its approval by the competent Authority (Copy enclosed as **Annexure B**).

Yours faithfully,

  
 District Mineral Officer,  
 Budgam

Copy to the:-

1. Deputy Commissioner, Budgam for favor of information please.
2. Director, Geology & mining Department, J&K for favor of information please.
3. Joint Director (K), Geology & Mining Department, Srinagar for information please.
4. Regional Director, PCC Kashmir for information please.
5. Divisional Officer, PCC Budgam for information please.

Year	S.No.	Name of the Department/Executing Agency from whom requests received	DP issued in favour of	Name of Authority authorising issuance of DP In Sukhnag Nallah	STP/DP Issued	Type of Mieral for which DP issued	Quantity allowed through DP/STP	Amount Collected	GR Number
2021	1	Ex. Er. PMGSY (JKRRDA) Div. Budgam vide No. EE/PMGSY/667-78 dated: 19.08.2020	JK Engineering	Executive Engineer Flood Spill Channel Division Narbal Vide No: FSCDN/CS/5049-50 dated: 21.11.2020		1 Nallah muck	1801	42127	829461
	2		Ghulam Nabi Waza			Nallah muck	2415	63928	829459
	3	Project Manager (transport)/Project Manager (JKPCC Works) J&K through Executive Engineer Flood Spill Channel Div. Narbal vide letter FSCDN/CS/5684-87 Dated: 10.12.2020	Ghulam Nabi Waza	Deputy Commisioner Budgam vide letter No. DDCB/Dev/Irrigation/8725-26 dated: 22.12.2020	2	Nallah muck	1610	43285	829403
	4	Executive Engineer Flood Spill Channel Div. Narbal	Gh Nabi Waza	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	1883	50286	829406
	5	Executive Engineer PMGSY Div Budgam	JK Engineering	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	507	15002	829410
	6	Ex. Er. PWD (R&B) Div. Baramulla through Ex. Er. FSCDN Narbal	Ghulam Nabi Waza	Deputy Commissioner, Budgam vide No. DDCB/Permission/11882-83 dt: 18.03.2021	1	Nallah muck	565	16489	829436
	7	Executive Engineer PWD R&B Div Baramullah	Ghulam Nabi Waza	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	942	26156	829446
	8	Ex. Er. FSCDN Narbal vide No. FSCDN/CS/8408-12 Dt: 23.03.2021	Ghulam Nabi Waza	Deputy Commissioner Budgam vide No. DDCB/Permlision/20-21 Dt: 01.04.2021	1	Nallah muck	1883	50286	772820
	9	Executive Engineer Muffasil R&B Div Budgam	Manzoor Ahmad Sheikh	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	1150	28750	
	10	Addl. General Manager IRCON international Limited	Bashir Ahmad Sheikh	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah Boulder	1006	22666	772846
	11	Project Manager JKPC J&K ERA	Ghulam Nabi Waza	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	565	16489	714778
	12	Executive Engineer PWD R&B Baramullah	Ghulam Nabi Waza	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	756	21386	714796
	13	Ex. Er. PMGSY (JKRRDA) Div. Budgam through EX. Er. FSCDN vide No. FSCDN/CS/1892-95 dt: 03.07.2021 followed by FSCDN/CS/2591-95 04.08.2021	Mirz Infrastructure	FDeputy Commissioner, Budgam	1	Nallah muck	476	14206	824455
	14	Executive Engineer Muffasil (R&B) Div. Budgam	Ghulam Nabi Waza	Deputy Commisioner Budgam	1	Nallah muck	945	26223	824495
	15	Executive Engineer PMGSY (JKRRDA) Div Budgam	JK Engineering	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	1883	50286	824497
	16	Assistant Executive Engineer, Flood Spill Channel Sub Division Narbal	Nazir Ahmad Bhat	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/1998-99 dated:14.06.2022	1	Nallah muck	1006	33349	
	17	Exn R&B Div Budgam	Fayaz Ahmad Bhat	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	942	23550	
	18	Addl General Manager NBCC (INDIA) LTD (KASHMIR/LADAKH)	Dadoo Construction	Deputy Commisioner Budgam	1	Nallah muck	2828	74518	847922
	19	Executive Engineer Muffasil R&B Div Budgam	Valley Road Construction	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	1058	29130	843045
	20	Executive Engineer PMGSY (JKRRDA) Div Budgam	JK Engineering	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	1150	31490	820813

21	Executive Engineer Muffasil R&B Div Budgam	Danish husssain	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	421	12796	879365
22	Executive Engineer PMGSY Budgam	Ghulam Nabi Waza	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah muck	3531	70620	879397
23	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	4994	129847	879490
24	Executive Engineer R&B Div Budgam	Ghulam Nabi Waza	Deputy Commissioner, Budgam	1	Nallah Muck	742	21133	881801
25		M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah muck	4600	119738	881805
26	Deputy General Manager unit JKPC LTD Vide No: DGM/Srinagar/4653-54 dated: 01.02.2022	Alfa Construction	Executive Engineer Flood Spill Channel Narbal Vide Letter No: FSCDN/CS/FSCDN/CS/7971-72 dated: 19.02.2022	1	Nallah Boulder	1008	22852	886501
27	Assistant Executive Engineer, Flood Spill Channel Sub Division Narbal.	Tariq Ahmad Najar	Executive Engineer Flood Spill Channel Narbal Vide Letter No: FSCDN/CS/7767-68 Dated: 15.02.2022, FSCDN/CS/8269-70 dated: 05.03.2022 & FSCDN/CS/8347-45 dated: 07.03.2022	1	Nallah Muck	1784	48384	886562
28	Assistant Executive Engineer, Flood Spill Channel Sub Division Narbal Vide Letter No: FSC/SDN/557 dated:03.03.2022	Bilal Ahmad Bhat	Executive Engineer Flood Spill Channel Narbal Vide Letter No: FSCDN/CS/8348-49 dated:07.03.2022	1	Nallah Boulder	772	18137	886572
29		M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	130452	881414
30	Executive Engineer Flood Spill Channel Div. Narbal	Abdul Rashid Dar	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah Muck	690	19991	886695
31	Executive Engineer Flood Spill Channel Div. Narbal	Ghulam Nabi Waza	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah Muck	1529	41862	914756
32	Executive Engineer, Ex. Er. Muffasil (R&B) Division Budgam Vide Letter No.EE/R&B/Bud/3173-75 Dated: 21.05.2022	Manzoor Ahmad Khan ( CRK	Executive Engineer Flood Spill Channel Narbal Vide Letter No: FSCDN/CS/1502-06 dated:28.05.2022	1	Nallah Muck	1369	37690	914765
33		Abdul Rashid Dar	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah Muck	1092	30470	915861
34	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	4950	127169	881443
35	Deputy General Manager, JKPC Ltd. Through Ex. Er. Flood Spill Channel Div. Narbal vide No. FSCDN/CS/3121-23 dated: 18.07.2022 followed by FSCDN/CS/3178-82 dt: 19.07.2022	Atiqa Rashid	Executive Engineer Flood Spill Channel Narbal Vide Letter No: FSCDN/CS/3121-23 dated:18.07.2022	1	Nallah Muck	230	7997	918424
36		Ghulam Nabi Waza	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah Muck	122	3938	915946
37	Executive Engineer Flood Spill Channel Narbal	Manzoor Ahmad Bhat	Executive Engineer Flood Spill Channel Narbal Vide Letter No: FSCDN/CS/2012.13 dated:14.06.2022	1	Nallah Muck	561	14586	914897
38	Executive Engineer, Ex. Er. Muffasil (R&B) Division Budgam Vide Letter No.EE/R&B/Bud/CC/7427-29 dated:10.08.2022	Global InfraCon	Executive Engineer Flood Spill Channel Narbal Vide Letter No: FSCDN/CS/4511-13 dated:22.08.22	1	Nallah Muck	690	17939	915271
39	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	4950	127165	915202
40	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	127500	915207
41	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	4950	126225	915214
42		Firdous Ahmad Malik	Executive Engineer Flood Spill Channel Div. Narbal	1	Nallah Muck & Nallah Boulder	174 & 296	10476	914815





43	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	4950	126225	915221
44	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	4950	126225	915229
45	Executive Engineer City Roads (SMC) Division Srinagar Letter No: CRD/CC/6143-44 dated: 15.10.2022	Inam Dayoom	Executive Engineer Flood Spill Channel Narbal Vide Letter No: FSCDN/CS/7309-11 Dated: 03.11.2022	1	Nallah Muck	916	23358	916528
46	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	4950	126225	915233
47	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	4950	126225	915241
48	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	4950	126225	915242
49	Assistant Executive Engineer, Flood Spill Channel Sub Division Narbal Vide Letter No: FSC/SDN/652 Dated: 11.11.2022	Manzoor Ahmad Khan CRK	Executive Engineer FSC Division Narbal Letter No: FSCDN/CS/7716-19 dated: 15.11.2022	1	Nallah Muck	1369	34910	916471
50		JK Engineering		1	Nallah Muck	2100	53550	916499
51		Gh Nabi Waza		1	Nallah Muck	3450	89975	915166
52	Executive Engineer, PMGSY (JKRRDA) Division Budgam Vide Letter No: EE/PMGSY/B/3535-40 dated: 06.12.2022	JK Engineering	Executive Engineer FSC Division Narbal Letter No: FSCDN/CS/9680-82 dated: 22.12.2022	1	Nallah Muck	2300	58690	911186
53	Assistant Executive Engineer, Flood Spill Channel Sub Division Narbal Vide Letter No: FSC/SDN/658 dated: 14.11.2022	Tariq Umar Sheikh	Executive Engineer FSC Division Narbal Letter No: FSCDN/CS/7718-19 dated: 15.11.2022	1	Nallah Muck	1379	28132	
54	Executive Engineer, Muffasil (R&B) Division Budgam Letter No: EE/R&B/BUD/721-22, dated: 19.12.2022	Manzoor Ahmad Khan	Executive Engineer FSC Division Narbal Letter No: FSCDN/CS/9689-91 dated: 23.12.2023	1	Nallah Muck	2542	64821	911193
55	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	6000	153000	915244
56	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	127500	915247
57	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	127500	915250
58	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	127500	911552
59	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	127500	911557
60	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	127500	911559
61		Rightway Construction	Deputy Commissioner, Budgam	1	Nallah Boulder	4416	112608	915143
62	Executive Engineer PMGSY (JKRRDA) Division Budgam Vide Letter No: EE/PMGSY/B/4024-29 dated: 27.12.2023	JK Engineering	Executive Engineer FSC Division Narbal Letter No: FSCDN/CS/0001-03 dated: 06.01.2023	1	Nallah Muck	2300	76245	915148
63	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	911565
64	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	911567
65	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	911569
66	Executive Engineer, Muffasil (R&B) Division Budgam Letter No: EE/R&B/BUD/2897-2899 dated: 27.12.2022	Sharp Construction	Executive Engineer FSCDN Narbal Vide Letter No: FSCDN/CS/12017-20 dated: 25.03.2023	1	Nallah Muck	2300	76245	915412
67	Assistant Executive Engineer Flood Spill Channel Division Narbal Vide letter No: FSC/SDN/780 dated: 28.12.2022	Lala ud din Mir	Executive Engineer FSC Division Narbal Letter No: FSCDN/CS/9791-92 dated: 28.12.2022	1	Nallah Muck	630	20885	910370
68	Executive Engineer, Muffasil (R&B) Division Budgam Letter No: EE/R&B/BUD/17523-26, dated: 23.02.2023	Manzoor Ahmad Khan CRK	Executive Engineer FSC Division Narbal Letter No: FSCDN/CS/11454-56 Dated: 01.03.2023	1	Nallah Muck	2760	91494	910375
69	Executive Engineer PMGSY (JKRRDA) Division Budgam Vide Letter No: EE/PMGSY/B/4688-93 dated: 23.02.2023	JK Engineering	Executive Engineer FSC Division Narbal Letter No: FSCDN/CS/11838-41 dated: 15.03.2023	1	Nallah Muck	2300	76245	910377

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70	Supreintending Engineer Hydraulic Circle Budgam	Mohammad altaf Magray	Executive Engineer Flood Spill Channel Division Narbal Letter No: FSCDN/CS/11217-18. dated 23.02.2023	1	Nallah Muck	3105	102932	
71	Supreintending Engineer Hydraulic Circle Budgam allotment order No: SE/Hyd/Bud/CC/Allot/18 of 2022-23	Mohammad altaf Magray	Executive Engineer Flood Spil Channel Division, Narbal Vide Letter No: FSCDN/CS/11939-40 Dated: 20.03.2023	1	Nallah Muck	2500	82875	910391
72	Supreintending Engineer Hydraulic Circle Budgam allotment order No: SE/Hyd/Bud/CC/Allot/18 of 2022-23	Mohammad altaf Magray	Executive Engineer Flood Spil Channel Division, Narbal Vide Letter No: FSCDN/CS/11939-40 Dated: 20.03.2023	1	Nallah Muck	3250	107738	910392
73	Executive Engineer Muffasil (R&B) Div. Budgam vide Letter No: EE/R&B/BUD/14777-79 Dated: 16.12.2022	Sir Road Construction	Executive Engineer, FSCDN Division, Narbal No: FSCDN/CS/9738-48 dated: 26.12.2022	1	Nallah Muck	2300	76245	915352
74	Supreintending Engineer Hydraulic Circle Budgam allotment order No: SE/Hyd/Bud/CC/Allot/18 of 2022-23	Firdous Ahmad Malik	Executive Engineer Flood Spill Channel Division Narbal Lettor NO: FSCDN/CS/11921-22 Dated: 18.03.2023	1	Nallah Muck	2348	77836	
75	Technical Officer to Executive Engineer Muffasil (R&B) Division BudgamVide Letter No: EE/BUD/CC/18128-31 Dated: 07.03.2023	Khazir Mohd Mir	Executive Engineer FSCDN Narbal Vide Letter No: FSCDN/CS/11895-98 dated:18.03.2023	1	Nallah Muck	381	12631	915373
76		JK Engineering		1	Nallah Muck	920	30498	910056
77		M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	911571
78		M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	911573
79	Assistant Executive Engineer Flood Spill Channel Sub Division Narbal Letter No: FSC/SDN/697 Dated: 23.11.2022	JK Engineering	Executive Engineer FSCDN Narbal Vide Letter No: FSCDN/CS/9007-08 dated: 08.12.2022	1	Nallah Muck	1518	50322	915438
80	Technical Officer to Executive Engineer Muffasil (R&B) Division BudgamVide Letter No: EE/BUD/CC/13198-13200 dated: 12.11.2022	JK Engineering	Executive Engineer FSCDN Narbal Vide Letter No: FSCDN/CS/9007-08 dated: 08.12.2022	1	Nallah Muck	2070	68621	915448
81	Executive Engineer PMGSY (JKRRDA) Division Budgam Vide Letter No: EE/PMGSY/7024-29 Dated: 27.03.2023	JK Engineering	Executive Engineer FSCDN Narbal Vide Letter No: FSCDN/CS/376-79 dated: 17.04.2023	1	Nallah Muck	2300	76245	910087
82	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	911578
83	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	911585
84	Executive Engineer PMGSY (JKRRDA) Division Budgam Vide Letter No: EE/PMGSY/B/1098- 1103 dated:06.06.2023	JK Engineering	Executive Engineer FSCDN Narbal Vide Letter No: FSCDN/CS/1847-50 dated: 16.06.2023	1	Nallah Muck	900	29835	919255
85	Deputy General Manager, JKPCCLtd. Vide No. DGM/BU/185-89 DT: 22.05.2023	Tahir Mohi ud din Mir	Executive Engineer Flood Spill Channel Division Narbal Lettor NO: FSCDN/CS/1630-33 Dated: 31.05.2023	1	Nallah Muck	360	11934	919291
86	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	911587
87	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	911592
88	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	911595
89	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915451

90	Assistant Engineer Flood Spill Channel Division Narbal Letter No: FSCDN/CS/3837-39 Dated: 21.08.2023	Mohammad altaf Magray	Executive Engineer Flood Spill Channel Division Narbal Letter No: FSCDN/CS/3837-39 Dated: 21.08.2023	1	Nallah Muck	2000	53040	
91		M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915454
92		M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915457
93	Executive Engineer PMGSY (JKRRDA) Division Budgam Vide Letter No: EE/PMGSY/822-27 dated: 19.05.2023	Gh Nabi Waza	Executive Engineer Flood Spill Channel Division Narbal Letter No: FSCDN/CS/2652-56 dated: 12.07.2023	1	Nallah Muck	1260	41769	910049
94	Executive Engineer, Muffasil (R&B) Division Budgam Letter No: EE/R&B/BUD/CC/4986-88 dated: 24.08.2023	JK Engineering	Executive Engineer Flood Spill Channel Division Narbal Letter No: FSCDN/CS/4986-88 dated: 19.09.2023	1	Nallah Muck	1800	59670	914555
95	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915459
96	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915460
97	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915462
98	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915463
99	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915465
100	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915466
101	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915467
102	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915470
103	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915471
104	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915472
105	Executive Engineer FSCD Narbal Letter No: FSCDN/CS/55237-38 Dated: 03.10.2023	Nayeem Farooq	Executive Engineer FSCD Narbal Letter No: FSCDN/CS/55237-38 Dated: 03.10.2023	1	Nallah Muck	284	9415	914586
106	Executive Engineer PMGSY (JKRRDA) Division Budgam Vide Letter No: EE/PMGSY/B/2323-28 dated: 12.09.2023	JK Engineering	Executive Engineer FSCD Narbal Letter No: FSCDN/CS/5658-60 dated: 19.10.2023	1	Nallah Muck	1800	59670	1086028
107	Assistant Executive Engineer Flood Spill Channel Sub-Division Narbal Video No: FSC/SDN/455, Dated: 03.10.2023	Nazir Ahmad Shah	Executive Engineer Flood Spill Channel Division Narbal vide: FSCDN/CS/5282- 83. Dated: 05.10.2023	1	Nallah Muck	1260	41769	1086039
108	Executive Engineer Muffasil R&B Div Budgam Vide Letter No: EE/BUD/CC/1268-71	Mehraj Din Najjar	Executive Engineer, FSCDN Division, Narbal No: FSCDN/CS/2718-20 dated 15.07.2023	1	Nallah Muck	2835	93981	1085827
109		Mohammad Younis Bhat	Executive Engineer, FSCDN Division, Narbal No: FSCDN/CS/6703-04 Dated: 05.12.2023	1	Nallah Boulders	1514	40152	1082154
110	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915473
111	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915474
112	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915475
113	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915478
114	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915481
115	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915482
116	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915484
117	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915485
118	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915486
119	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915487
120	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915489





121	Assistant Executive Engineer Flood Spill Channel Sub-Division Narbal Video No: FSCDN/CS/6494-95 Dated: 22.11.2023	Nazir Ahmad Shah	Executive Engineer FSCDN Division, Narbal No: FSCDN/CS/6532-33 dated:28.11.2023 and FSCDN/CS/5282-83 dated: 05.10.2023	1	Nallah Muck	1782		1082152
122	Assistant Executive Engineer Flood Spill Channel Sub-Division Narbal Video No: FSCDN/CS/6494-95 Dated: 22.11.2023	Nazir Ahmad Shah	Executive Engineer FSCDN Division, Narbal No: FSCDN/CS/6532-33 dated:28.11.2023 and FSCDN/CS/5282-83 dated: 05.10.2023	1	Nallah Muck	1728	57284	1082166
2023								
123	Executive Engineer PWD (R&B) Division Beerwah Vide Letter No: 2804-05 Dated: 09.12.2023 through Exn FSCD Narbal	Manzoor Ahmad Khan	Executive Engineer FSC Division, Narbal vide No: FSCDN/CS/7201-02 dated 28.12.2023 and FSCDN/CS/7104-07 dated: 21.12.2023	1	Nallah Muck	4750	157463	1081102
124	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915491
125	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915492
126	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915493
127	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915494
128	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915495
129	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915496
130	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	915497
131	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915498
132	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	10000	331500	915499
133	Assistant Executive Engineer Flood Spill Channel Sub-Division Narbal Video No: FSC/SDN/641 dated 06.01.2024	Gh Nabi Waza	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/7426-27	1	Nallah Boulder	4354	115468	1082200
134		M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081151
135		M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	25000	828750	1081154
136		M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081156
137		M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	25000	808750	1081157
138	Assistant Executive Engineer Flood Spill Channel Sub-Division Narbal Video No: FSC/SDN/534, Dated: 15.11.2023	Gh Nabi Waza	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/6360-61	1	Nallah Boulder	1688	44766	1081120
139	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081158
140	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081164
141	Project Director NHAI	Rajendra Infrastructure	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081166
142	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081173
143	Project Director NHAI	Rajendra Infrastructure	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081176
144	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081177
145	Assistant Executive Engineer Flood Spill Channel Sub-Division Narbal Video No: FSC/SDN/646 dated: 10.01.2024	Gh Hassan Wani	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/7568-69 dated: 15.01.2024	1	Nallah Boulder	2681	71101	1081071
146		Rajendra Infrastructure		1	Nallah Muck	5000	165750	1081181
147	Executive Engineer, R&B Div. Beerwah Vide Letter No: EE/BRU/ALTT/5872-76 dated 23.02.2024	Mushtaq Ahmad Najar	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/124-27 dt: 15.04.2024.	1	Nallah Muck	630	20885	1081097
148	Executive Engineer PMGSY (JKRRDA) Division Budgam Vide Letter No: EE/PMGSY/B/104-05 Budgam dated: 15.04.2024	Mohad Ramzan dar	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/8891-94 dated 25.03.2024	1	Nallah Muck	1800	59670	1082807


149	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081182
150	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081186
151	Executive Engineer, R&B Div. Beerwah Vide Letter No: EE/BRU/ALTT/3063-65 dated: 16.12.2023	Sheikh Traiq Umar	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/116-19 dated: 15.04.2024	1	Nallah Muck	360	11934	1082954
152	Executive Engineer, R&B Div. Beerwah Vide Letter No: EE/BRU/6423 dated: 11.03.2024	Sheikh Tariq	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/120-23 dated 15.04.2024	1	Nallah Muck	288	9548	1089607
153	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081187
154	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	1081195
155	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	90055
156	Executive Engineer PMGSY (JKRRDA) Division Budgam Vide Letter No: EE/PMGSY/524-27 dated: 26.06.2024	Ab Rashid Bhat	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/2231-34 dated: 24.07.2024					
157	Executive Engineer, R&B Div. Beerwah Vide Letter No: EE/BRU/2024-25/951 dated: 15.05.2024	JK Engineering	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/1237-39 dated: 12.06.2024	1	Nallah Muck	2700	89505	90066
158	Project Director NHAI	M/S NKC PROJECTS PVT LTD		1	Nallah Muck	5000	165750	90090
159	Executive Engineer PMGSY (JKRRDA) Division Budgam Vide Letter No: EE/PMGSY/171-74 dated: 16.05.2024	Mohammad Ramzan Dar	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/739-41 dated: 18.05.2024	1	Nallah Muck	900	29835	3066405
160	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	3066409
161	Project Director NHAI	M/S NKC PROJECTS PVT LTD	Deputy Commissioner, Budgam	1	Nallah Muck	5000	165750	3066415
162	Executive Engineer, R&B Div. Beerwah Vide Letter No: EE/BRU/2024-25/1475-76 dated 03.06.2024	Tariq Ahmad Mir	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/2469-71 dated: 31.07.2024	1	Nallah Muck	3485	114633	3066222
163	Executive Engineer PMGSY (JKRRDA) Division Budgam Vide Letter No: EE/PMGSY/B/1600-03 dated: 28.08.2024	JK Engineering	Executive Engineer Flood Spill Channel Div. Narbal vide No. FSCDN/CS/4031-34 dated: 19.10.2024	1	Nallah Muck	1836	60864	3067996

2024



**UNION TERRITORY OF JAMMU AND KASHMIR  
OFFICE OF THE DISTRICT DEVELOPMENT COMMISSIONER, BUDGAM**

**The Member Secretary,  
J&K Environment, Impact Assessment Authority,  
Srinagar/Jammu.**

No:-DMO/Bud/DGM/F-234/3764-67.

Dated: 19.12.2024

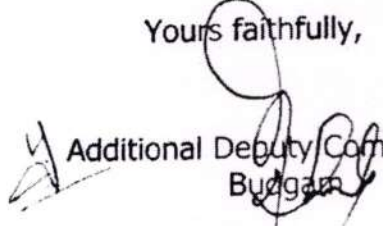
**Subject: - District Survey Report (DSR) of District Budgam.**

**Sir,**

This office has received the District Survey Report (DSR) from the Director Geology & Mining Department, Jammu vide letter No. 1555/MCC/DGM/DSR/Budgam/2024/5007-5011 dated; 24.09.2024 and the same has been uploaded on District Website.

Further, in pursuance to the above referred letter of Director, Geology and Mining Department, I am directed to enclose the draft Survey Report (DSR) for District Budgam for your perusal and approval.

Yours faithfully,

  
Additional Deputy Commissioner,  
Budgam

Encl: Draft DSR of Budgam District.

Copy to the:-

1. Director, Geology & Mining Department J&K, Jammu for Kind information.
2. District Mineral Officer, Budgam for information and necessary action. The original file is also returned herewith through your official namely Mohammad Farooq lone.
3. P.A to Deputy Commissioner, Budgam for favour of kind information of the Deputy Commissioner, Budgam.

19.12.2024



**GOVERNMENT OF JAMMU AND KASHMIR  
DIRECTORATE OF FISHERIES, J&K**

Tourist Reception Centre, Srinagar/Nowabad Canal Road, Jammu  
(Email-jkfdjmu@gmail.com, jkfdkmr@gmail.com Phone No. 0194-2500092, 0191-2951670)

**The Member Secretary,  
J&K Pollution Control Committee,  
Jammu, Srinagar.**

**No. DOF-LGL/16/2024-05**

**Dated: 07-01-2025**

**Sub:- Hon'ble NGT Order dated 04-10-2024 In OA No. 1211/2024 titled  
Raja Muzaffar Bhat Vs. Union Territory of Jam mu and Kashmir &  
Ors.**

**Ref: JKPCC/SC/OA-1211-2024/4215-17 Date:- 03-01-2025**

**Sir;**

Kindly refer to the subject and references cited above, in this context the report sought in the matter is submitted as under;

1. That Sh.Peerzada Rayees R/O Sail Beerwa is a progressive Trout Fish Farmer registered with the Department of Fisheries and the Source of water supply to his Trout Fish farm is Sukhnag River. As per records, during the intervening night of 23rd and 24th May 2024, he has suffered the loss of 2000 No. of Trout Fish stock due to diversion/disruption of water supply to his Trout Fish farm, caused by illegal mining in the river during the night hours. The fish stock lost was of saleable size ranging from 250 grams to 350 grams and the estimated biomass of the fish loss is approximately 600 Kgs which amounts to Rs. 3.00 lacs @ Rs. 500/- per kg. The documents substantiating the facts are enclosed herewith.
2. That upstream Beerwah Bridge, Sukhnag river is designated under Trout waters and no NOC/STP has been issued from the Department of Fisheries for extraction/lifting of bed material viz sand, Bajri and boulders from the Trout area.
3. That Sukhnag River is one of the important natural resources in District Budgam that harbours varied species of fish fauna and supports livelihood to a large chunk of population residing on its banks all along the course of flow. It is the source of supplying water for more than 100

fish farming units established in private sector under PMMSY, HADP and other employment generation schemes of UT of J&K and Central Sector. Moreover, 600 downtrodden fishermen families registered with the Fisheries Department having fishing rights are dependent on this natural Fisheries resource who earn their livelihood by capturing the fish stocks. However, it is not possible to ascertain the actual fish biomass of the river along with its tributaries and distributaries. The Department of Fisheries is harnessing the potential of feasible water source of Sukhnag for Fresh Water Aquaculture Development that can support thousands of fish farming units with production potential of 3000 MT from culture side. Moreover, the estimated fish yield from capture side alone by the registered fishermen during the previous year 2023-24 has been recorded at 540 MT in addition to 100 MT of Trout Fish production from culture side.

4. That the Department of Fisheries is taking all adequate measures viz, proper watch and ward, regulation of fishing rights and replenishing by regular stocking of quality fish seed to maintain the fish dynamics of Sukhnag river. However, it has been observed that the irrational and unscientific mining has adversely affected the ecology and environment of the water body in general and that of fish and fisheries in particular. The illegal mining activity in the river has destroyed the breeding and feeding grounds of fish particularly that of Trout and Schizothorax species, consequently leading to the decrease in average fish catch of fishermen.
5. That In addition an anti-poaching team has been constituted for conducting special drives in the district against poachers and Fisheries Act is being enforced on ground to book offenders under the relevant provisions of the Act.
6. That the permission for extraction of bed material (Sand, Bajri & Boulders) from open water bodies is being allowed by Geology and Mining Department under the ambit of J&K Minor Mineral Concession, Storage, Transportation of minerals and prevention of illegal mining rules 2016. Furthermore, the mining leases and short-term permits (STP) for extraction of bed material are granted by District Mineral Officer in favour of lessees/ agencies without seeking necessary clearance/ NOC from Fisheries Department which is mandatory as being one of the stake holding Departments.

7. That the Assistant Director Fisheries District Budgam has made a series of correspondences with District Mineral Officer Budgam requesting him to stop the issuance of mining permits without seeking necessary clearance from the Department of Fisheries. However, Department of Fisheries have put in strenuous efforts in stopping the extraction of river bed mining in the area.

Hence the report is submitted for favour of information and submission of the report before the Hon'ble National Green Tribunal, Principal Bench Dehli.

Yours Faithfully

  
(**Abdul Majid Tak**)  
Director Fisheries J&K

Copy to the;

1. Principal Secretary to the Government, Agriculture Production Department, Civil Secretariat, Srinagar/Jammu for information please.
2. Member Secretary Central Pollution Control Board for information please.
3. Regional Officer Ministry of Environment, Forest and Climate Change (MoEF&CC) for information please

**GOVERNMENT OF JAMMU & KASHMIR**  
**DEPARTMENT OF FISHERIES**  
**OFFICE OF THE ASSISTANT DIRECTOR FISHERIES DISTRICT BUDGAM**

The Joint Director Fisheries (South),  
 Kashmir Division,  
 Srinagar.

No:- ADF/Bud/ 2024-25/ 198-99  
 Sub: - Damage of Fish stock to the beneficiary namely Peerzada Rayees Ahmad R/o Sail Beerwah.

Dated:- 28 / 05 / 2024

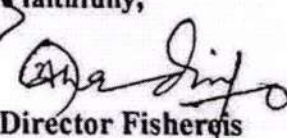
Sir,

As reported by the field officers some miscreants were extracting bed material from Nallah Sukhnag at Sail Beerwah during the intervening night of 23<sup>th</sup> and 24<sup>th</sup> May-2024 resulting in diversion of water source to one of our Trout farmer namely Sh. Peerzada Rayees Ahmad R/o Sail Beerwah, thereby damaging his livestock existing in his recently established Trout Raceways. The Incharge Extension Wing along with the Incharge of said area has been directed to visit onspot and assess the total loss of fish to the beneficiary. As reported by the field officers near about 2000 No's (Two Thousand) salable fish have got vanished during the episode. Since the farmer is a very poor and hardworking fellow among all the Trout farmers in the District, approached the concerned Police Station for lodging an FIR against the culprits but no action has been taken. The said farmer is approaching this office for sanctioning of compensation as his livelihood got badly affected by the incident. The farmer being very poor continuously approaches this office and is pressing very hard for some kind of help and relief so that he is able to feed his family.

In view of the above facts it is requested to kindly pass instructions to this office in the regard so that the farmer is benefitted on humanitarian grounds.

The matter is very urgent and needs your sympathetic consideration please.

Yours faithfully,

  
 Assistant Director Fisheries  
 District Budgam

**Copy to the:-**

1. District Development Commissioner, Budgam for information please.

(3)

**GOVERNMENT OF JAMMU & KASHMIR**  
**DEPARTMENT OF FISHERIES**  
**OFFICE OF THE ASSISTANT DIRECTOR FISHERIES DISTRICT BUDGAM**

The District Mineral Officer,  
 Geology and Mining Department,  
 Budgam.

No:- ADF/Bud/2024-25/1063-68

Dated:- 18/10/2024


Sub: - Violation of the J&K Fisheries Act, 2018 and J&K Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of illegal Mining Rules, 2016.

Sir,

It has been observed that permission / short term disposal permits (STP) are being issued from your good office under your seal and signature for extraction of minor minerals (Sand, Bajri and Boulders) from open water bodies without seeking necessary clearances / Noc's from Fisheries Department. This is gross violation of J&K Fisheries Act, 2018 and simultaneously it is being done in violation of J&K Minor Mineral Concession Storage, transportation of minerals and prevention of illegal mining Rules, 2016. In terms of section 8(F) of J&K Fisheries Act, 2018, extraction of bed material including sand, bajri and boulders is strictly prohibited from open fisheries resources and with reference to section 3, 6(9) and 12 of J&K Mining Rules of 2016, it is obligatory upon your office to take on board all stake holders including Fisheries Department for approval / review of mining plans and issuing mineral leases / STPS, but unfortunately that is not being followed. Moreover the project proponents / agencies granted permission / STPS unilaterally have indulged in illegal mining and beyond permissible limits specified under the law in force.

Keeping in view the above captioned facts, it is requested that no permissions / STPS may kindly be issued henceforth without prior consent /Noc from this department. Further the permissions / STPS issued without clearance from this Department (if any) be withdrawn forthwith.

Yours faithfully,

  
 Assistant Director Fisheries,  
 District Budgam

Copy to the:-

1. Director Fisheries J&K Govt. Srinagar for information please.
2. District Development Commissioner Budgam for information please.
3. Joint Director Fisheries (South) Kashmir Division Srinagar for information please.
4. Executive engineer, Irrigation & Flood Spill Channel Division Narbal for information with the request to identify and demarcate mining areas / blocks in consultation with Fisheries Department.
5. In charge Fisheries Circle Beewrah / chadoora for information with the direction to enforce Fisheries Act in letter and spirit to stop the illegal fishing and mining of minor minerals.

①

**Government of Jammu and Kashmir  
OFFICE OF THE ASSISTANT DIRECTOR FISHERIES DISTRICT BUDGAM**

**Sub:- Violation of Fisheries Act, Constitution of antipoaching squad.**

**ORDER NO. 26 of- 2024**

**DATED: 07. 10.2024**

Since a lot of complaints are pouring in from the general public regarding illegal fishing and extraction of minor minerals (Sand, Bajri & Boulders) from the open fisheries resources of the district in contravention of Fisheries Act-2018, therefore, an antipoaching squad comprising of following officers/officials is hereby constituted to stop the menace immediately.

S. No.	Name of the officer/official	Designation
1	Mohd Altaf Wani	Field Supervisor
2	Mohd Shafiq Mir	Fisheries Guard
3	Nazir Ahmad Ganie	-do-
4	Mir Altaf Ali	-do-
5	Latief Ahmad Yattoo	-do-
6	Anif Hussain Sheikh	-do-
7	Mushtaq Ahmad Khari	-do-
8	Imtiyaz Ahmad Zargar	-do-

The antipoaching squad shall conduct extensive drives in all the open water bodies across the District and book the offenders under the relevant provisions of the Fisheries Act. It shall submit the action taken report on fortnightly basis.

*[Signature]*  
**Assistant Director Fisheries  
District Budgam**

**No:-ADF/Bud/2024-25/949-65**

**Dated. 07. 10 .2024**

**Copy to the:-**

1. Director Fisheries J&K Govt. Srinagar for information please.
2. Joint Director Fisheries (South) Kashmir Division for information please.
3. Senior Superintendent of Police, District Budgam for information please. It is requested that police support may kindly be provided as and when requiring during enforcement of Fisheries Act in the District.
4. Incharge Khag/ Beerwah/ Chadoora/Suresyar/Bassantwooder/Narbal for information and necessary action.
5. Concerned members for information and compliance.
6. Office order file.


(2)

**GOVERNMENT OF JAMMU & KASHMIR**  
**OFFICE OF THE ASSISTANT DIRECTOR FISHERIES DISTRICT BUDGAM**  
 \*\*\*\*\*

**Sub:- Enforcement of Fisheries Act.**

**CIRCULAR**

Director Fisheries J&K has taken strong cognizance of the frequent complaints/representations, received regarding occurrence of illegal fishing and extraction of bed materials (Sand, Bajri & Boulders) from the fisheries resources and has warranted stern action against the officers/officials found derelict in strict enforcement of Fisheries Act. Therefore, it is enjoined upon all the circle/farm incharges to gear up their staff to stop the illegal fishing and extraction of bed materials from the fisheries resources of the District immediately. The strict enforcement of Fisheries Act shall be ensured and offenders booked under the relevant provisions of the Act. All circle/farm incharges shall coordinate and work in unison for curbing illegal fishing and extraction of bed materials from all the fisheries resources falling within the territorial jurisdiction of District Budgam.

  
 Assistant Director Fisheries  
 District Budgam

No:- ADF/Bud/ 2024-25/935-48

Dated:- 07.10.2024

**Copy to the:-**

01. Director Fisheries J&K Government Srinagar for information please.
02. Joint Director Fisheries (South) Kashmir Division Srinagar for information please.
03. Station House officer-Magam, Berwah, Badgam and Chadoora and Khansahib and Charisherif for information with the request to provide police support to the officers/Officials of the department as and when required while enforcing Fisheries Act in the District.
04. Incharge Khag/ Beerwah/ Chadoora/Suresyar/Basantwooder/Narbal for information and necessary action.
05. Office record file.



No: I&FC/CE/LS/16587-88  
 Dt: 04/01/2025.

**Ghansham Singh (JKAS)**  
 Member Secretary,  
 J&K PCC.

**Subject:- Hon'ble NGT Order dt: 04.10.2024 in OA No. 1211/2024 titled Raja Muzaffar Bhat Vs Union Territory of J&K Ors.**

**Ref: Your letter No. JKPC/SC/OA-1211-2024/4212-14 Dt: 31/12/2024.**

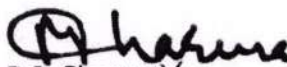
Sir,

With reference to the subject matter, the action points, present status and action to be taken for compliance and time frame is as under:

S.No.	Detail sought	Reply
01.	Details of the No Objection Certificate (NOC) along with quantum issued to the Geology and Mining Department, J&K or any other department for issuance of Short-Term Permits (STPs) for extraction of Minor Mineral/Boulders from Sukhnag River in District Budgam during the last five years	The Deptt. has granted permission for lifting/extraction of minor mineral from Sukhnag Nallah to various Govt. Deptts. for development of infrastucture based on the requisition received from the concerned line Departments like R&B, PMGSY, JKPC, NHA I or their principal executing agencies in line with circular instructions of Director G&M Deptt.469/MCC/DGM/STP/20/1305-1309 dt: 17-01-2020 for grant of short-term Permits (copy enclosed) read in conjunction with SRO-105-2016 and its upto date amendments. <b>The details of permissions granted during last five years are enclosed.</b>
02.	Detailed of the "Replenishment studies" conducted by the Irrigation and Flood Control Department in the Sukhnag river during the last five years	The replenishment studies are being conducted on various nallahs by Geology & Mining Department as a part of their District Survey Reports. Further, Geology & Mining Department is under the instructions from Hon'ble NGT vide OA 360/2015 Dt: 26.02.2021 to get the replenishment studies conducted through NABET/QCI accredited consultants. Any further details in the matter may be sought from Geology & Mining Department (Excerpts enclosed)

Yours faithfully,

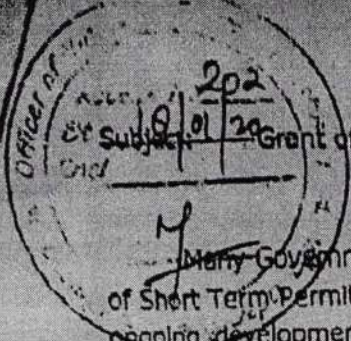
Encl : As above

  
 (Er. B.J. Sharma)  
 Chief Engineer  
 Copy to the:

1. Executive Engineer, Flood Spill Channel Division Narbal for information.

01PM FAX \*\*\*\*\*2431368

**Government of Jammu and Kashmir  
Directorate of Geology and Mining**



Grant of Short Term Permit to Central/State Government Institutions.

**C I R C U L A R**

Many Government agencies have been approaching this Department for issuance of Short Term Permit in their favour for extraction of minor minerals to be utilized in the ongoing development projects. The Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules, 2016 provide for grant of Short Term Permit, in respect of following;

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- a. Rule 56(1), Inter-alia, provides that the Short Term Permit shall be granted for:
  - (i) Government works of emergent nature for public interest.
  - (ii) An area less than one hectare and not covered under any other mineral concession granted under these rules for the excavation of specified quantity of minor minerals for a specified period on advance payment of royalty.
  - (iii) In case of Government works and emergent nature works, the Short Term Permit shall be granted to the Central/State Government Institution such as BRO, NHAI, CPWD, JKPC etc.
  
- b. Rule 56(2) prescribes the authorities for grant of Short Term Permit viz.
  - (i) Officer Incharge of the district concerned for minor minerals up to 5000 tonnes;
  - (ii) Joint Director/Dy. Director/Mining Engineer of the Department for minor minerals above 5,000 up to 50,000 tonnes; and
  - (iii) Director for minor minerals above 50,000 tonnes.
  
- c. Rule 56(3) provides that Short Term Permit may be granted for a specified period not exceeding three months at one time for a specified quantity only.
  
- d. Rules 57 provides that:
  - (1) Application for short term permit shall be made to Officer Incharge in the Form STP1 and shall be accompanied by a fee of Rs. 2,000/- (Rupees Two Thousand).
  - (2) Every application shall be accompanied by the description of the land giving location of the area from where excavation of mineral shall be made and shall be accompanied by the consent of owner of the land in case of proprietary land, consent of the department concerned in case of departmental land and by the consent of Revenue Department in case of State land or any other officer of the department duly authorized by the said department.
  - (3) Copy of PAN Card or Aadhaar Card.

In view of the above, The Joint Director Jammu and Joint Director Kashmir shall dispose of all such applications received from the government agencies in accordance with the said rules, which are within their competence. Apart from above requirements, they shall further ensure that the following documents/certificates are received by them before processing the application under rules.

- (1) Application form as per form STP1 and prescribed fee.
- (2) Geo-referenced site plan of the applied area.
- (3) The recommendation of the Deputy Commissioner concerned that the work/project for which requisition is made is of emergent nature for public interest. Beside, all relevant revenue documents duly attested by the competent authority be secured.
- (4) Recommendation of the DMO concerned indicating therein the location & total land involved, quantity of minor minerals proposed, period of STP, certificate that the area is not covered under any mineral concession granted or is a part of any approved blocks/blocks put to auction/blocks being put to auction.
- (5) Before issuing Short Term Permit, it shall be ensured that the statutory clearances including Environment Clearance, if required under law/rules, and Consent To Operate (CTO) are obtained from the competent authorities.
- (6) While issuing Short Term Permit, the conditions prescribed in Rule 60 be invariably made part of the permit.

The Joint Directors shall ensure time-bound disposal of all such applications and ordinarily each application shall be disposed of on merits within a period of 7 days.

*Vikas Sharma*  
 Vikas Sharma (KAS)  
 Director,  
 Geology and Mining Deptt.,  
 J&K, Jammu.

No. 469/MCC/DGM/STP/20/1305-1309

Dated: 17.01.2020

Copy to the:

1. Commissioner/Secretary to the Government, Industries & Commerce Department, Civil Secretariat Jammu, for Information.
2. OSD to Advisor (S) to Hon'ble Lieutenant Governor of JK, for the information of the Advisor (S).
3. Joint Director (K/J), Geology & Mining Department, Srinagar/Jammu, for necessary action.
4. All District Mineral Officers of Geology and Mining Department, for necessary action.

*Muhammad Iqbal*  
 Deputy Director (C),  
 Geology & Mining Department,  
 Jammu

<b>STATEMENT SHOWING THE PERMISSION FOR LIFTING/EXTRACTION OF MATERIAL FROM SUKHNAG NALLAH IN RESPECT OF FLOOD SPILL CHANNEL DIVISION NARBAL.</b>				
<b>S.No</b>	<b>Name of Requisitioning Department</b>	<b>Year</b>	<b>Quantity for which permission granted ( In Cums)</b>	<b>Reference to No. &amp; Date</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
1	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2020-21	1000	FSCDN/CS/2734-37, dated: 08/09/2020
2	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2020-21	1800	FSCDN/CS/2770-74, dated: 09/09/2020
3	Executive Engineer, R&B Division Budgam	2020-21	289	FSCDN/CS/3280-83, dated: 19/09/2020
4	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2020-21	1000	FSCDN/CS/5624-28, dated: 09/12/2020
5	Project Manager (Transport) JKPC works Department ERA/JTFRP Srinagar	2020-21	1200	FSCDN/CS/6432-36, dated: 12/01/2021
6	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2020-21	1000	FSCDN/CS/7209-13, dated: 16/02/2021
7	Project Manager (Transport) JKPC works Department ERA/JTFRP Srinagar	2020-21	800	FSCDN/CS/7507-11, dated: 24/02/2021
8	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2021-22	1000	FSCDN/CS/802-06, dated: 18/05/2021
9	Executive Engineer R&B Division Baramulla	2021-22	400	FSCDN/CS/834-38, dated: 19/05/2021
10	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2021-22	250	FSCDN/CS/2384-88, dated: 27/07/2021
11	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2021-22	1000	FSCDN/CS/2586-90, dated: 04/08/2021

S.No	Name of Requisitioning Department	Year	Quantity for which permission granted ( In Cums)	Reference to No. & Date
12	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2021-22	250	FSCDN/CS/2591-95, dated: 04/08/2021
13	Additional General Manager NBCC India Limited Kashmir/Ladkah	2021-22	1500	FSCDN/CS/2770-74, dated: 09/08/2021
14	Executive Engineer Muffasil ( R&B) Division Budgam	2021-22	500	FSCDN/CS/2829-33 dated: 12/08/2021
15	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2021-22	1000	FSCDN/CS/3320-24 dated: 02/09/2021
16	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2021-22	1000	FSCDN/CS/3581-85 dated: 11/09/2021
17	Executive Engineer Muffasil ( R&B) Division Budgam	2021-22	562	FSCDN/CS/4085-89 dated: 23/09/2021
18	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2021-22	500	FSCDN/CS/4893-97 dated: 25/10/2021
19	Executive Engineer Muffasil ( R&B) Division Budgam	2021-22	209	FSCDN/CS/5197-11 dated: 02/11/2021
20	Executive Engineer Muffasil ( R&B) Division Budgam	2021-22	500	FSCDN/CS/5133-37 dated: 03/11/2021
21	Executive Engineer Muffasil ( R&B) Division Budgam	2021-22	183	FSCDN/CS/5204-08 dated: 06/11/2021
22	Executive Engineer Muffasil ( R&B) Division Budgam	2021-22	500	FSCDN/CS/5429-33 dated: 15/11/2021
23	Executive Engineer Muffasil ( R&B) Division Budgam	2021-22	800	FSCDN/CS/5443-47 dated: 16/11/2021
24	Executive Engineer, R&B Division Budgam	2021-22	322	FSCDN/CS/6363-67 dated: 15/12/2021

S.No	Name of Requisitioning Department	Year	Quantity for which permission granted ( In Cums)	Reference to No. & Date
25	Executive Engineer Muffasil ( R&B) Division Budgam	2021-22	288	FSCDN/CS/8059-63 dated: 25/02/2022
26	Deputy General Manager Unit JKPCCL Limited Srinagar	2021-22	500	FSCDN/CS/8216-20 dated: 26/02/2022
27	Executive Officer Municipal Committee Magam	2021-22	383.25	FSCDN/CS/8478-82 dated: 12/03/2022
28	Executive Engineer Muffasil ( R&B) Division Budgam	2021-22	135	FSCDN/CS/8538-39 dated: 12/03/2022
29	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	664.76	FSCDN/CS/1346-48 dated: 23/05/2022
30	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	2000.00	FSCDN/CS/1451-53 dated: 27/05/2022
31	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	595.00	FSCDN/CS/1502-06 dated: 28/05/2022
32	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	853.69	FSCDN/CS/2124-25 dated: 18/06/2022
33	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	475	FSCDN/CS/2295-97 dated: 23/06/2022
34	M/S NKC Project Pvt. Ltd	2022-23	2250	FSCDN/CS/2765-67, dated: 07/07/2022
35	Deputy General Manager Budgam	2022-23	100	FSCDN/CS/3178-82 dated:19/07/2022
36	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	178	FSCDN/CS/3595-97 dated:29/07/2022
37	Executive Engineer R&B Division Sumbal	2022-23	300	FSCDN/CS/3933-35 dated:05/08/2022
38	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	300	FSCDN/CS/4511-13 dated:22/08/2022

S.No	Name of Requisitioning Department	Year	Quantity for which permission granted (In Cums)	Reference to No. & Date
39	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	222.31	FSCDN/CS/4647-49 dated:25/08/2022
40	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2022-23	1500	FSCDN/CS/7213-15 dated:29/10/2022
41	Executive Engineer City Roads (SMC) Division Srinagar	2022-23	436	FSCDN/CS/7309-11 dated:03/11/2022
42	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2022-23	1000	FSCDN/CS/8134-35 dated:23/11/2022
43	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	2560	FSCDN/CS/9007-08 dated:08/12/2022
44	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2022-23	1000	FSCDN/CS/9680-82 dated:22/12/2022
45	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	1105	FSCDN/CS/9689-91 dated:23/12/2022
46	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	1000	FSCDN/CS/9738-40 dated:26/12/2022
47	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	300	FSCDN/CS/9791-92 dated:28/12/2022
48	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	283	FSCDN/CS/9998-10000 dated:06/01/2023
49	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2022-23	1000	FSCDN/CS/10001-03 dated:06/01/2023
50	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	876	FSCDN/CS/10184-87 dated:17/01/2023
51	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	1920	FSCDN/CS/10605-08 dated:31/01/2023

S.No	Name of Requisitioning Department	Year	Quantity for which permission granted ( In Cums)	Reference to No. & Date
52	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	1200	FSCDN/CS/11454-56 dated:01/03/2023
53	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	215.25	FSCDN/CS/11895-98 dated:18/03/2023
54	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	1125	FSCDN/CS/12017-20 dated:25/03/2023
55	Executive Engineer Muffasil ( R&B) Division Budgam	2022-23	400	FSCDN/CS/12240-43 dated:29/03/2023
56	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2023-24	1000	FSCDN/CS/376-79 dated:17/04/2023
57	Deputy General Manager Unit Budgam JK PCC Limited Budgam	2023-24	200	FSCDN/CS/1630-33 dated:31/05/2023
58	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2023-24	1000	FSCDN/CS/1847-50 dated:10/06/2023
59	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2023-24	1000	FSCDN/CS/2587-90 dated:10/07/2023
60	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2023-24	700	FSCDN/CS/2652-56 dated:12/07/2023
61	Executive Engineer Muffasil ( R&B) Division Budgam	2023-24	1575	FSCDN/CS/2718-20 dated:15/07/2023
62	Executive Engineer R&B Project Circle Division 1st Srinagar	2023-24	1366	FSCDN/CS/2739-42 dated:18/07/2023
63	M/S NKC Project Pvt. Ltd through Assistant Commissioner Revenue Budgam	2023-24	90909	FSCDN/CS/3282-87, dated: 31/07/2023
64	Executive Engineer, PMGSY Division Ganderbal	2023-24	500	FSCDN/CS/3553-56, dated: 10/08/2023

S.No	Name of Requisitioning Department	Year	Quantity for which permission granted (In Cums)	Reference to No. & Date
65	Executive Engineer Muffasil ( R&B) Division Budgam	2023-24	1000	FSCDN/CS/4614-16 dated: 09/09/2023.
66	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2023-24	1000	FSCDN/CS/5658-60 dated: 19/10/2023.
67	Executive Engineer, PMGSY (JKRRDA) Division Baramulla	2023-24	2643	FSCDN/CS/6699-6701 dated: 05/12/2023.
68	PWD (R&B) Division Beerwah	2023-24	2500	FSCDN/CS/7104-07 dated: 21/12/2023
69	Superintending Engineer R&B Circle Srinagar	2023-24	1950	FSCDN/CS/7857-59 dated: 03/02/2024
70	M/S NKC Project Pvt. Ltd through Assistant Commissioner Revenue Budgam	2023-24	227272	FSCDN/CS/8602-05 dated: 11/03/2024
71	Executive Engineer Muffasil ( R&B) Division Budgam	2023-24	500	FSCDN/CS/8782-85 dated: 19/03/2024
72	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2023-24	1000	FSCDN/CS/8891-94 dated: 25/03/2024
73	Executive Engineer PWD (R&B) Division Beerwah	2024-25	200	FSCDN/CS/116-19 dated: 15/04/2024
74	Executive Engineer PWD (R&B) Division Beerwah	2024-25	160	FSCDN/CS/120-23 dated: 15/04/2024
75	Executive Engineer PWD (R&B) Division Beerwah	2024-25	350	FSCDN/CS/124-27, dated: 15/04/2024
76	Executive Engineer R&B Division Bemina	2024-25	526	FSCDN/CS/202-07, dated: 16/04/2024
77	Executive Engineer PWD (R&B) Division Beerwah	2024-25	1500	FSCDN/CS/739-41, dated: 18/05/2024
78	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2024-25	500	FSCDN/CS/1237-39, dated: 12/06/2024
79	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2024-25	1500	FSCDN/CS/2231-34 dated: 24/07/2024

S.No	Name of Requisitioning Department	Year	Quantity for which permission granted ( In Cums)	Reference to No. & Date
80	Executive Engineer PWD (R&B) Division Beerwah	2024-25	1920.26	FSCDN/CS/2469-71 dated: 31/07/2024
81	Executive Engineer PWD (R&B) Division Beerwah	2024-25	1000	FSCDN/CS/2582-84 dated: 03/08/2024
82	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2024-25	1000	FSCDN/CS/4031-34 dated: 19/10/2024
83	Executive Engineer, PMGSY (JKRRDA) Division Bandipora	2024-25	1965	FSCDN/CS/4040-41 dated: 19/10/2024
84	M/S NKC Project Pvt. Ltd through District Mineral Officer Budgam	2024-25	2273	FSCDN/CS/4320-22 dated: 31/10/2024
85	Executive Engineer, PMGSY (JKRRDA) Division Budgam	2024-25	1000	FSCDN/CS/4617-18 dated: 11/11/2024
86	Executive Engineer,(R&B) Division Budgam	2024-25	1000	FSCDN/CS/4619-20 dated: 11/11/2024
87	Executive Engineer,(R&B) Division Budgam	2024-25	1000	FSCDN/CS/4621-22 dated: 11/11/2024
88	Executive Engineer (R&B) Division Beerwah	2024-25	300	FSCDN/CS/4703-04 dated: 14/11/2024
89	Executive Engineer, PMGSY (JKRRDA) Division Bandipora	2024-25	1965	FSCDN/CS/4040-41 dated: 19/10/2024

Sd/-  
Executive Engineer  
Flood Spill Channel Division  
Narbal.

C/S  
A. Sharma  
C/S

0191-2474553/0191-2490602

Government of India

Ministry of Environment, Forest &amp; Climate Change

**J&K ENVIRONMENT IMPACT ASSESSMENT AUTHORITY**(a) DEPARTMENT OF ECOLOGY, ENVIRONMENT AND REMOTE SENSING  
SDA F-1, Lower, Promila, Sector-1, Jammu, J&K  
E-mail: jkeiaa@gmail.com, website: www.jkeiaa.jk.nic.in

The Secretary to Govt.  
Mining Department,  
J&K Government,  
Jammu.

Dated 27 - 01 - 2023

No. JKEIAA/2023/82/III/7930-34

Subject: Preparation of District Survey Report (DSR) and Replenishment Study for Sand and River Bed Mining

Sir,

In reference to the above cited subject, it is to inform that all previously prepared DSRs along with replenishments studies are due to expire by ending March 2023. Keeping in view the e-auction of new sand and river bed mining blocks to be conducted by G&M Department and their subsequent Environmental Clearance required from JKEIAA, it is essential that necessary steps for the purpose of fresh DSRs and Replenishment Studies may please be initiated forthwith. The JKEAC has pointed out that earlier DSRs and Replenishment Studies have not been conducted by following the due process as mentioned in the Sustainable Sand Mining Guidelines, 2016, Enforcement and Monitoring Guidelines for Sand Mining 2020 and S.O. 141(E) Dated 15<sup>th</sup> January, 2016 of MoEF&CC (Copy enclosed). This has also been specifically pointed out by the Hon'ble NGT in case of OA No. 360/2015 order dated 26<sup>th</sup> February 2021.

To accomplish this work in time and as per the procedure in rules, the Geology & Mining Department may engage a consultant(s) for the purpose, as per the above-mentioned Hon'ble NGT Order which reads that "the DSR shall be prepared through a consultant(s) accredited by the National Accreditation Board of Education and Training (NABET)/Quality Control Council (QCC) of India in terms of OM of MoEF&CC dated 16.03.2010."

The DSRs so prepared, after their validation by the District Magistrate, may be forwarded to JKEIAA for approval. In the above context it is requested that necessary process may be initiated to ensure that the issuance of ECs are not delayed.

Yours faithfully,

(S. Rakesh Kumar) IFS  
Member-Secretary, JKEIAA

Copy for favour of kind information to:-

1. The Hon'ble Chairman, JKEIAA.
2. The Commissioner/Secretary to Govt, Forest, Environment & Ecology, Civil Sectt. Jammu.
3. The Director, Geology and Mining Department for Information and necessary action.
4. The Secretary, JKEAC.

PVI SECT-MIN

NGT Order O.A. 360/2015 Dt. 26/2/2021

the Oversight Committee for the State of UP<sup>1</sup> to which reference will be made later.

#### Procedure for DSR/EC

13. Vide order dated 14.10.2020 in O.A. No. 40/2020, *Paivan Kumar v. State of Bihar & Ors.*, the issue of preparation of District Survey Report (DSR) by Experts was considered. Vide Notification dated 25.07.2018 issued by the MoEF&CC, under Section 3(2)(v) of the EP Act, 1986 amending EIA Notification dated 14.09.2006, procedure for preparation of DSR for sand mining/riverbed mining was laid down. The DSR is crucial as it contains Environment Management plan, including the replenishment study and other safeguards and is the basis to consider the environment impact of mining based on which decision to grant the Environmental Clearance is taken. The Tribunal held that for such crucial exercise, the Experts should be out of those accredited by the National Accreditation Board of Education and Training/ Quality Control Council of India (NABT/QCCI) in terms of O.M. of MoEF&CC dated 16.03.2010. Verification by the District Magistrate and evaluation by the SEAC was also necessary. Accordingly, following directions were issued in relation to a matter arising from the State of Bihar:-

(ii) As the DEIAA is not functioning as a consequence of the decision of the Tribunal in *Satendra Pandey (supra)*, the DSR shall be prepared through a consultant(s) accredited by the National Accreditation Board of Education and Training/ Quality Control Council of India in terms of O.M. of MoEF&CC dated 16.03.2010.

(iii) The DSR so prepared shall be submitted to the District Magistrate who shall verify the DSR only in respect of the relevant facts pertaining to the physical and geographical features of the district which shall be distinct from the scientific findings based on the parameters prescribed in the SSMMG-2016. After such verification, the District Magistrate shall forward the DSR for examination and evaluation by the State Expert Appraisal Committee (SEAC) having regard to the fact

<sup>1</sup> constituted by this Tribunal to oversee compliance of environmental issues, on suggestions of the State Government.

that the SEIAA comprises of technical/scientific experts. The SEAC after appraisal of the report shall forward it to the SEIAA for consideration and approval if it meets all scientific/technical requirements.

(iv) While preparing the DSR, the MoEF&CC Accredited Agency/Consultant shall scrupulously follow the procedure and the parameters laid down under the SSMMG-2016 and EMGSM-2020 read in sync with each other."

14. Considering the above, vide order dated 04.11.2020 in O.A. No. 726 of 2018, *Rupesh Pethe v. State of M.P. & Ors.*, the Tribunal directed that the above direction ought to be followed pan India, as follows:-

"5. The above direction may be followed by the State of MP also for the sake of uniformity. Further information required to be furnished is about the extent of illegal mining, extent of action taken, including the compensation recovered, vehicles seized and other coercive measures and impact of such action. The State of M.P. may compile relevant directions on the subject including the binding order of any Courts or Tribunal. This exercise may be undertaken jointly by the Secretary Geology and Mining, Member Secretary State PCB and Member Secretary SEIAA. In light of above, the State may further revise its policy and exercise. Let further compliance status be furnished before the next date by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

6. We are of the view that the above directions need to be followed by all other States where the issue of mining is relevant.

7. A copy of this order be forwarded to the Chief Secretaries of all the States and UTs by e-mail for compliance."

#### **Adverse impact of unscientific/unregulated Sand Mining**

15. It is undisputed that there is huge degradation of environment on account of unregulated sand mining remains which is otherwise lucrative activity. It poses threat to bio-diversity, could destroy riverine vegetation, cause erosion, pollute water sources, badly affecting riparian ecology, damaging ecosystem of rivers, safety of bridges, weakening of riverbeds, destruction of natural habitats of organisms living on the riverbeds, affects fish breeding and migration, spell disaster for the conservation bird



Office of the

**CHIEF ENGINEER, JAL SHAKTI (PHE) DEPARTMENT KASHMIR**

New Engineering Complex, Near Silk Factory Road Rajbagh Srinagar

Email: [kmrphedrawingbranch@yahoo.com](mailto:kmrphedrawingbranch@yahoo.com) Telephone No. 0194-2311832, 0194-2311835

\*\*\*\*\*

The Member Secretary,  
J&K Pollution Control Board/Committee  
Srinagar.

No: CE/PHE/DB/27100-84  
Dated: 07-01-2025

**Subject:** Hon'ble NGT order dated: 04-10-2024 in OA No. 1211/2024 titled Raja Muzaffar Bhat Vs. Union Territory of Jammu and Kashmir & Ors.

**Reference:** Your letter No: JKPCC/Sc/OA-1211-2024/4218-20 Dated: 31-12-2024

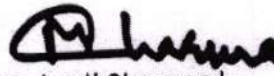
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Sir,

As desired enclosed kindly find the information as per Annexure enclosed for favour of further necessary action.

Yours faithfully,

Encl: Annexure (02 leaves)

  
(Er Braham Jyoti Sharma)  
Chief Engineer  
Jal Shakti (PHE) Department,  
Kashmir

Copy to the:-

1. Superintending Engineer, (JSD) Hyd. Circle Srinagar/Ganderbal [HQ] Srinagar for information.
2. Superintending Engineer, (JSD) Hyd. Circle Budgam for information.
3. Executive Engineer Jal Shakti (PHE) Water Supply Master Plan Division Srinagar for information.
4. Executive Engineer Jal Shakti (PHE) Division Budgam for information.
5. File concerned


## The details of structures constructed along Sukhnag River

S. No.	WSS	No. & details of the Water Supply Schemes storage tank & Filtration Plants						Remarks
		Filtration Plant	No.	Service Reservoir	No.	Over Head Tank	No.	
PHE Division Budgam								
1	Sheikh Noor Din Wali (RA)	PST with 0.40 MGD	1	Service Reservoir	3	.....	.....	Water level depleted and increased turbidity
2	Kangripora	0.60 LG SSFP	1	0.30 LG SR	1	.....	.....	Water level depleted and increased turbidity
3	Chill Brass	0.60 LG	1	Service Reservoir	2	.....	.....	Water level depleted and increased turbidity
4	Chakerpora Batpora	0.60 LG SSFP	1	Service Reservoir	2	.....	.....	Water level depleted and increased turbidity
5	Sukhnag II	1 MGD RSFP	1	Service Reservoir	3	.....	.....	Water level depleted and increased turbidity
6	Chrutoo	.....	0	0.20 LG SR	1	.....	.....	Water level depleted and increased turbidity
7	Gaffarabad	0.14 MGD RSFP	1	.....	.....	.....	.....	Water level depleted and increased turbidity
8	Aarth Churpora	0.30 MGD RSFP	1	.....	.....	.....	.....	Water level depleted and increased turbidity
9	Wadwun Chatbugh	0.20 MGD RSFP	1	.....	.....	.....	.....	Water level depleted and increased turbidity
10	Kawoosa Narbal	0.20 MGD RSFP,	1	.....	.....	0.50 LG OHT	1	Water level depleted and increased turbidity
11	Watalpora	0.10 MGD SSFP	1	0.50 LG SR	1	.....	.....	Water level depleted and increased turbidity
12	Kandoora	0.10 MGD RSFP	1	0.20 LG SR, 0.30 LG SR	2	.....	.....	Water level depleted and increased turbidity
13	Chanpora Bonhama	.....	.....	0.30 LG SR	1	.....	.....	Water level depleted and increased turbidity
14	Utligam Ponchgund	.....	.....	0.40 LG SR	1	.....	.....	Water level depleted and increased turbidity
15	Rasoo khalsi Razwen	.....	.....	0.50 LG SR, 0.20 LG SR, 0.20 LG SR	3	.....	.....	Water level depleted and increased turbidity
16	Gandipora	0.20 MGD RSFP,	1	1.0 LG SR	1	.....	.....	Water level depleted and increased turbidity
17	Mulshullah	.....	.....	0.10 LG SR	1	.....	.....	Water level depleted and increased turbidity
18	Ratsun Sehpora	0.20 MGD RSFP	1	0.50 LG SR	1	.....	.....	Water level depleted and increased turbidity
19	Mazhama	0.20 MGD RSFP	1	0.20 LG SR	1	1.0 LG OHT	1	Water level depleted and increased turbidity

Sr.No.	WSS	No. & details of the Water Supply Schemes storage tank & Filtration Plants					Remarks	
		Filtration Plant	No.	Service Reservoir	No.	Over Head Tank		No.
20	Gamgulla	0.15 LG SSFP	1	0.10 LG SR	1	.....	.....	Water level depleted and increased turbidity
21	Ohangam	0.10 MGD RSFP	1	0.44 LG SR	1	.....	.....	Water level depleted and increased turbidity
22	Hanjigura Peithkoot	1.0 MGD RSFP	1	0.0 LG SR, 0.25 LG SR	2	.....	.....	Water level depleted and increased turbidity
23	Arwa Aripanthan	0.10 MGD RSFP	1	0.30 LG SR, 0.20 LG SR	2	.....	.....	Water level depleted and increased turbidity
24	Nengerpora Roshanabad	0.10 MGD RSFP	1	.....	.....	0.20 LG OHT, 0.30 LG OHT	2	Water level depleted and increased turbidity
25	Peerpora Gamboora	0.05 MGD SSFP	1	0.25 LG SR	1	.....	.....	Water level depleted and increased turbidity
26	Shunglipora Suresh	0.10 MGD SSFP	1	0.20 LG SR	1	.....	.....	Water level depleted and increased turbidity
27	Batpora Nenwanpora	.....	.....	0.10 LG SR	1	.....	.....	Water level depleted and increased turbidity
28	Iskanderpora Rawatpora	0.10 MGD SSFP	1	0.20 LG SR	1	.....	.....	Water level depleted and increased turbidity
		<b>Total</b>	<b>22</b>		<b>34</b>		<b>4</b>	

Water Supply Master Plan Division Srinagar

1	Water Treatment Plant Sukhnag	10.00 MGD	1	3.33 MG	1	.....	.....	The instant scheme is not associated with ground water hence does not have any impact on ground water quantitatively or qualitatively. Moreover it is pertinent to mention here that the 10 MGD Water Treatment Plant at Parthan and 3.33 MG Service Reservoir at Dadina are constructed at an elevation with respect to the natural surface level and are far away from Sukhnag Nallah.
		<b>Total</b>	<b>1</b>		<b>1</b>			
		<b>Grand Total</b>	<b>23</b>		<b>35</b>		<b>4</b>	

  
 Chief Engineer  
 Jal Shakti (PHE) Department  
 Srinagar

OFFICE OF THE TEHSILDAR BEERWAH  
Near Sub District Hospital Beerwah, PIN 193411, Email ID: tehsildarbeerwah@gmail.com

The Member Secretary

J&K PCC

No:- TB/OQ/2024-24/1547-50

Dated:- 07/01/2025

Subject: - Submission of Rev-extract pertaining to Sukhnag River of villages  
Sail and Bunzanigam tehsil Beerwah dist Budgam.

Sir,

Regarding the subject cited above kindly find enclosed herewith the  
revenue document of village Sail and Bunzanigam of tehsil Beerwah, which  
pertains to the Sukhnag River for your kind perusal.

Yours faithfully

Tehsildar Beerwah 711121

copy to the:

1. Sub Divisional Magistrate Beerwah for favour of information.
2. Divisional office J&K PCC Budgam
3. Office record.



انتخاب خسرہ گردواری موضع سید تحصیل سیرود ضلع بہاولپور

۱	۲	۳	۴			۵	۶		
			رقبہ	کھل	پلہ		رقبہ	کھل	پلہ
۹	سترہ مار	مصیوم سرکار	۱۰	۱۳	۱۰	۲۰۲۲	۲۰۲۲	۲۰۲۲	
۲۳	سری سرکار	سرکار	۱۱	۱۸۶	۱۵	۱۸۷	۱۸۷	۱۸۷	
۲۴	سرکار	مصیوم سرکار	۱	۹۰۸	۹۰۸	۹۰۸	۹۰۸	۹۰۸	

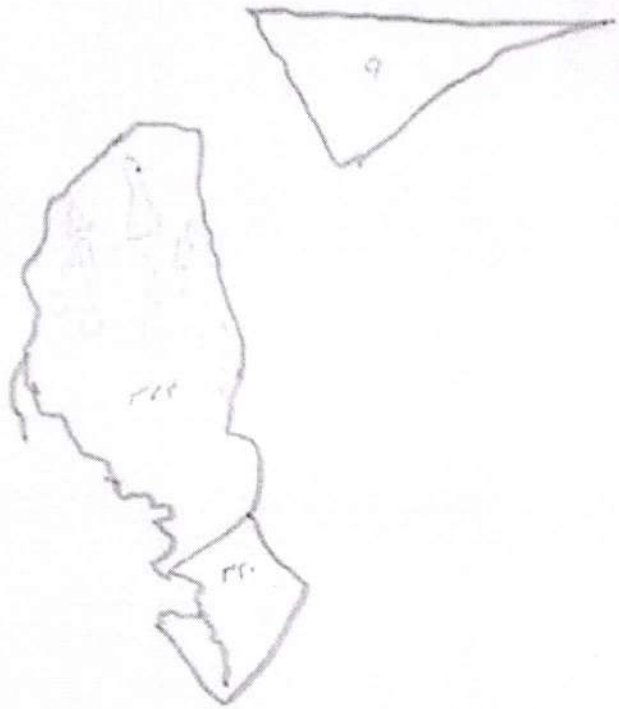
فلا سردار صلح بالا فصولات دستخط اور

*(Signature)*  
 Syed Mubashir  
 Pathan  
 26/1/24

*(Signature)*  
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کلیں شبرہ ایچہ بجات خرمہ ۹ ۳۲۰، ۳۲۱ ایچاوا لایبل تمیل بیردہ تھا بڑا م



کلیں  
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 بری

زنت بر مندر عورت ہے بندہ دکان پر درنگ

*[Signature]*  
 SYED AHMED  
 Pashwari Halqa  
 26/12/2014

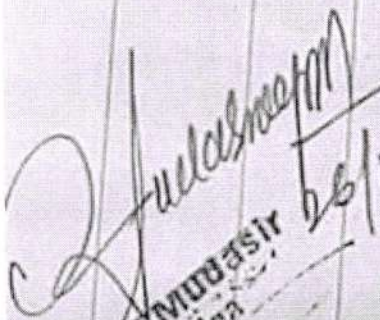
*[Signature]*  
 NAID TEHSILDAR  
 Circle

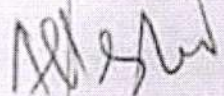


انتخاب خسرہ گردواری موضع برہنہ تحصیل بھدرہ ضلع بہاولپور

۱	۲	۳	۴	۵	۶	۷
نمبر	نام مالک مداحوال	نام کا شکار مداحوال	رتبہ	تقسیم زمین	رقبہ	کیٹ
				کھل	سہ	کھل
۱۰۳۷	سرکار	مقبوضہ سرکار	۷	۱۳۳	۲۰۲	۲۰۲
۱۰۳۸	سرکار	مقبوضہ سرکار	۱۸	۲۲۹	۲۲۹	۲۲۹
۱۰۳۹	سرکار	مقبوضہ سرکار	۱۸	۲۰۵	۲۰۵	۲۰۵
۱۰۴۰	سرکار	مقبوضہ سرکار	۱۳	۲۰	۲۰	۲۰

ذیل! خوار صبح بالا انصوات دستر خوان کو

  
 Syed Mubasir  
 Pathwari Halqa  
 26/12/21

  
 Nail Tehsil Dar  
 Circle:

